

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 113
(IB)-922(PB)/2018

IN THE MATTER OF:

| | | |
|------------------------------------|------|----------------------|
| State Bank of India | | Applicant/petitioner |
| Vs. | | |
| M/s. Advance Sufactanta India Ltd. | | Respondent |

Order under Section 7 of Insolvency & Bankruptcy Code, CIRP

Order delivered on 20.11.2018

Coram:

Dr. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

Sh. S. K. MOHAPATRA,
HON'BLE MEMBER (TECHNICAL)

PRESENTS

| | |
|-------------------------------|---|
| For the Petitioner/Applicant: | - |
| For the Respondent(s): | - |

ORDER

None appears for any of party. In the interest of justice hearing is deferred to 13.12.2018.

Sdl-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

Sdl-

(Dr. DEEPTI MUKESH)
MEMBER (JUDICIAL)

20.11.2018
Ritu Sharma